

ITEM NO.1

COURT NO.1

SECTION III

S U P R E M E C O U R T O F I N D I A  
 RECORD OF PROCEEDINGS  
Civil Appeal No(s).329-330/2004

GHAZI SAADUDDIN

Appellant(s)

VERSUS

STATE OF MAHARAHSTRA THR. SECY &amp; ORS.

Respondent(s)

[THREE JUDGES BENCH MATTER] [ONLY I.A. NO. 195658/2025-EARLY HEARING APPLICATION IN W.P. (C) NO. 180/2004 IS LISTED UNDER THIS ITEM]

WITH

W.P.(C) No. 180/2004 (PIL-W)

IA No. 195658/2025 - EARLY HEARING APPLICATION

Date : 15-01-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
 HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
 HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) Mr. Prashant Bhushan, AOR  
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UPON hearing the counsel the Court made the following  
O R D E R

1. List the matters on 04.02.2026.
2. IA No. 195658/2025 in WP (C) No.180/2004 stands disposed of accordingly.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR